

**REVISED**

**INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA**  
**CONSTITUTION OF KOLKATA BENCHES FROM 09/03/2026 TO 12/03/2026**  
[13/03/2026 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

<b>"Guwahati" Bench (Physical)</b>	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Rajesh Kumar, Accountant Member (Physical Court Hearing at 10.30 A.M.)	<b>Physical Hearing at ITAT, Guwahati</b>
<b>"SMC" Bench (Hybrid)</b>	Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	<b>Court Room No.2</b>
<b>"Cuttack" Bench (Physical) (Hybrid)</b>	Shri Laxmi Prasad Sahu, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "SMC" & "D" Bench)	<b>Court Room No.2</b>
<b>"C" Bench (Hybrid)</b>	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.) [ For 10/03/2026 to 12/03/2026 ]	<b>Court Room No.4</b>
<b>"Ranchi" Bench (Hybrid)</b>	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing after completion of "C" Bench [ For 10/03/2026 to 12/03/2026 ]	<b>Court Room No.4</b>
<b>"D" Bench (Hybrid)</b>	Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "Cuttack" & "C" Bench	<b>Court Room No.2</b>

Note : 1. "A" & "B" Bench of ITAT, Kolkata will not function during this week.

2. "C" Bench will not function on 09/03/2026.

3. Ranchi Bench will not function on 09/03/2026.

4. Patna Bench will not function during this week.

  
[Manish Bhoi]  
Assistant Registrar  
05/03/2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF C BENCH FOR 10-MARCH-2026 (TUESDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1776/KOL/2024	2008-2009	[A] PHILIPS INDIA LIMITED	
2	ITA 1777/KOL/2024	2009-2010	[A] PHILIPS INDIA LIMITED	
3	ITA 1778/KOL/2024	2010-2011	[A] PHILIPS INDIA LTD.	
4	ITA 1779/KOL/2024	2011-2012	[A] PHILIPS INDIA LIMITED	
5	ITA 1780/KOL/2024	2012-2013	[A] PHILIPS INDIA LIMITED	
6	ITA 1781/KOL/2024	2013-2014	[A] PHILIPS INDIA LIMITED	
7	ITA 1782/KOL/2024	2014-2015	[A] PHILIPS INDIA LIMITED	
8	ITA 1783/KOL/2024	2015-2016	[A] PHILIPS INDIA LIMITED	
9	ITA 1604/KOL/2024	2020-2021	[A] TATA CONSUMER PRODUCTS LIMITED	
10	ITA 2257/KOL/2025	2011-2012	[A] MAITHAN ISPAT LIMITED	
11	ITA 2820/KOL/2025	2015-16	[D] MCLEOD RUSSEL INDIA LIMITED	

  
Assistant Registrar  
06-Mar-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF C BENCH FOR 11-MARCH-2026 (WEDNESDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

**GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 184/KOL/2022	2017-18	[A] ZYDUS WELLNESS PRODUCTS LIMITED(SUCCESSOR TO HEINZ INDIA PVT. LTD.	
2	ITA 521/KOL/2022	2018-2019	[A] ZYDUS WELLNESS PRODUCTS LIMITED (SUCCESSOR TO HEINZ INDIA PRIVATE LIMITED)	
3	ITA 1195/KOL/2024	2020-2021	[A] PRIYABRATA SHARMA	
4	ITA 1998/KOL/2024	2020-21	[A] M/S TDK INDIA PRIVATE LIMITED	
5	ITA 2019/KOL/2024	2013-14	[D] S R INTERNATIONAL PAPER MILLS PVT. LTD.	
6	ITA 657/KOL/2025	2013-14	[A] ANSHU SAHAY	
7	ITA 658/KOL/2025	2014-15	[A] ANSHU SAHAY	
8	ITA 659/KOL/2025	2015-16	[A] ANSHU SAHAY	
9	ITA 660/KOL/2025	2016-17	[A] ANSHU SAHAY	
10	ITA 682/KOL/2025	2013-14	[A] MISHOO SAHAY	
11	ITA 2461/KOL/2025	2016-2017	[A] MANISH AGARWAL	
12	ITA 2462/KOL/2025	2018-2019	[A] MANISH AGARWAL	

  
**Assistant Registrar**  
**06-Mar-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF C BENCH FOR 12-MARCH-2026 (THURSDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

**GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1510/KOL/2019	2015-16	[D] M/S LANDIS + GYR AG	
2	ITA 5/KOL/2020	2016-17	[D] LANDIS GYR AG	
3	ITA 796/KOL/2025	2011-2012	[A] OBEROI HOTELS PRIVATE LIMITED	
4	ITA 1565/KOL/2025	2011-2012	[D] OBEROI HOTELS PRIVATE LIMITED	
5	ITA 987/KOL/2025	1997-98	[A] MUFG BANK, LTD. (EARLIER KNOWN AS THE BANK OF TOKYO MITSUBISHI, LIMITED)	
6	ITA 988/KOL/2025	1999-2000	[A] MUFG BANK, LTD. (EARLIER KNOWN AS THE BANK OF TOKYO MITSUBISHI, LIMITED)	
7	ITA 2172/KOL/2025	2014-15	[A] MONALISA DHAR (LEGAL HEIR TO LATE KAJALI DHAR)	
8	ITA 2572/KOL/2025	2011-12	[A] NARAYAN BARTER PRIVATE LIMITED	
9	ITA 3173/KOL/2025	2020-2021	[A] MD. BABAR ALI	
10	ITA 3174/KOL/2025	2020-2021	[A] MD. BABAR ALI	
11	ITA 3175/KOL/2025	2020-2021	[A] MD. BABAR ALI	

  
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06-Mar-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF D BENCH FOR 09-MARCH-2026 (MONDAY)**

**BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**GOOGLE MEETING ID= RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1294/KOL/2025	2018-2019	[A] VIKRAMADITYA MOHAN THAPAR FAMILY TRUST	
2	ITA 2463/KOL/2025	2015-16	[A] SUYASH AGARWAL	
3	ITA 2464/KOL/2025	2016-17	[A] SUYASH AGARWAL	
4	ITA 2465/KOL/2025	2017-18	[A] SUYASH AGARWAL	
5	ITA 2466/KOL/2025	2018-19	[A] SUYASH AGARWAL	
6	ITA 2467/KOL/2025	2019-20	[A] SUYASH AGARWAL	
7	ITA 2468/KOL/2025	2020-21	[A] SUYASH AGARWAL	
8	ITA 2469/KOL/2025	2021-22	[A] SUYASH AGARWAL	
9	ITA 2733/KOL/2025	2020-21	[D] SONAKSHI REAL ESTATE	
10	ITA 2799/KOL/2025	2018-19	[D] SONAKSHI REAL ESTATE	
11	ITA 3102/KOL/2025	2019-2020	[A] SHREE SHYAM PROJECTS PVT. LTD.	
12	ITA 3109/KOL/2025	2012-2013	[A] RAMA DEALCOM PVT. LTD.	
13	ITA 3116/KOL/2025	2018-2019	[A] THE SHALIMAR WORKS 1980 LTD.	
14	ITA 3126/KOL/2025	2009-2010	[A] RAJ KUMAR AGARWAL	
15	ITA 3127/KOL/2025	2018-2019	[A] SHIVANGI AGRAWAL	
16	ITA 3128/KOL/2025	2018-2019	[A] SHIVANGI AGRAWAL	
17	ITA 573/KOL/2025	2012-2013	[A] SE SEC & ECO RAILWAY EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
18	ITA 574/KOL/2025	2018-2019	[A] SE SEC & ECO RAILWAYS EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
19	ITA 575/KOL/2025	2020-2021	[A] SE SEC & ECO RAILWAY EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	

  
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06-Mar-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF D BENCH FOR 10-MARCH-2026 (TUESDAY)****BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID= RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 68/KOL/2025	2013-2014	[A] RUNGTA PROJECTS LIMITED	
2	IT(SS)A 69/KOL/2025	2014-2015	[A] RUNGTA PROJECTS LIMITED	
3	IT(SS)A 70/KOL/2025	2015-2016	[A] RUNGTA PROJECTS LIMITED	
4	ITA 1106/KOL/2025	2016-2017	[A] RUNGTA PROJECTS LIMITED	
5	ITA 140/KOL/2025	2018-19	[D] VISWAKARMA RESIDENCY (EFILING)	
6	ITA 1434/KOL/2025	2014-15	[D] RAMGARH SPONGE IRON PRIVATE LIMITED	
7	ITA 1435/KOL/2025	2018-19	[D] SHIVAM DHATU UDYOG PRIVATE LIMITED	
8	ITA 1793/KOL/2025	2014-2015	[A] S.N. MOTORS PVT. LTD.	
9	ITA 2604/KOL/2025	2019-2020	[A] M/S. SHANTANU CARFIL (DISSOLVED FIRM)	
10	ITA 2839/KOL/2025	-----	[A] SURI HANDS OF LOVE WELFARE SOCIETY	
11	ITA 3134/KOL/2025	2016-17	[D] THE WEST BENGAL SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD	
12	ITA 3136/KOL/2025	2012-13	[A] SHOVA SYNTHETICS PVT. LTD.	
13	ITA 3138/KOL/2025	2018-2019	[A] STOCK EXCHANGE INVESTORS PROTECTION FUND	
14	ITA 3142/KOL/2025	2021-22	[D] SATYACARE SOLUTIONS LIMITED	

  
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06-Mar-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF D BENCH FOR 11-MARCH-2026 (WEDNESDAY)  
BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID= RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1452/KOL/2025	2017-2018	[A] PALASH ROY	
2	ITA 1767/KOL/2025	2016-2017	[A] THE SATURDAY CLUB LTD.	
3	ITA 2006/KOL/2025	2014-2015	[A] RABINDRANATH BISWAS	
4	ITA 2008/KOL/2025	2017-2018	[A] SAINI ENGINEERING & FINANCE PVT. LTD.	
5	ITA 2191/KOL/2025	2012-2013	[A] WEST BENGAL TRADE PROMOTION ORGANISATION LIMITED	
6	ITA 2192/KOL/2025	2013-2014	[A] WEST BENGAL TRADE PROMOTION ORGANISATION LIMITED	
7	ITA 2193/KOL/2025	2016-2017	[A] WEST BENGAL TRADE PROMOTION ORGANISATION LIMITED	
8	ITA 2385/KOL/2025	2014-15	[D] SMITA BOSE	
9	ITA 2543/KOL/2025	2023-24	[D] RAJLAKSHMI MARKETING PRIVATE LIMITED	
10	ITA 2560/KOL/2025	2016-2017	[A] UNISYS SOFTWARES AND HOLDINGS INDUSTRIES LTD.	
11	ITA 3143/KOL/2025	2015-2016	[A] ROSE TECHNOCRATS LIMITED	
12	ITA 3149/KOL/2025	2019-2020	[A] SIDDHARTH SHARMA	
13	ITA 3150/KOL/2025	2018-2019	[A] POWER AGRO FARMS PVT. LTD.	
14	ITA 3152/KOL/2025	2012-2013	[A] VIRAT TRADECOM P. LIMITED	
15	ITA 3153/KOL/2025	2009-2010	[A] SUHANA MARKETING PRIVATE LTD. (NOW MERGED WITH ARISTRO FINCORP PRIVATE LIMITED)	

  
Assistant Registrar  
06-Mar-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF D BENCH FOR 12-MARCH-2026 (THURSDAY)****BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID= RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2239/KOL/2025	2013-14	[A] SANDHYA DAS	
2	ITA 2447/KOL/2025	2014-2015	[D] SAHARA INDIA FIELD WORKERS WELFARE TRUST	
3	ITA 3157/KOL/2025	2018-19	[A] RADHAKRISHNA FOREX PRIVATE LIMITED	
4	ITA 3168/KOL/2025	2019-2020	[A] SAMANTA EYE CARE	
5	ITA 3169/KOL/2025	2023-2024	[A] RAJIV KUMAR SINGH	
6	ITA 3170/KOL/2025	2019-2020	[A] SUMEDHA FISCAL SERVICES LTD.	
7	ITA 3172/KOL/2025	2013-2014	[A] ZULU MERCHANDISE PVT. LTD.	
8	ITA 3176/KOL/2025	2019-2020	[A] PRAMATH SINGH	
9	ITA 3178/KOL/2025	2013-2014	[A] RITARANI SAHA	
10	ITA 3179/KOL/2025	2021-2022	[A] S D ENCOMM LLP	
11	ITA 3180/KOL/2025	2021-2022	[A] S D ENCOMM LLP	
12	ITA 3181/KOL/2025	2010-2011	[A] M/S. TRAXPO ENTERPRISES PVT. LTD.	
13	ITA 3182/KOL/2025	2010-2011	[A] M/S. TRAXPO ENTERPRISES PVT. LTD.	

  
Assistant Registrar  
06-Mar-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF SMC BENCH FOR 09-MARCH-2026 (MONDAY)****BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER  
IN COURT ROOM 2****GOOGLE MEETING ID= RON-RRQO-ANT, TIME= 10:30 A.M**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1832/KOL/2025	2017-2018	[A] MITHU DALUI L/H OF LATE SOUMYABRATA DALUI	
2	ITA 2397/KOL/2025	2015-2016	[A] SUJAN SHARMA	
3	ITA 2399/KOL/2025	2018-2019	[A] BIRBHUM ENTERPRISE PVT. LTD.	
4	ITA 2435/KOL/2025	2012	[D] MUCHIPARA CONSUMERS CO-OPERATIVE STORES LTD	
5	ITA 2453/KOL/2025	2021-2022	[A] SREERAM IRON WORKS PRIVATE LIMITED	
6	ITA 2487/KOL/2025	2015-2016	[A] BIBEKANANDA PANDA	
7	ITA 2701/KOL/2025	2011-2012	[A] STEEL EMPORIUM LTD.	
8	ITA 2816/KOL/2025	2017-18	[A] SOMA SARKAR	
9	ITA 2915/KOL/2025	2020-2021	[A] RUBIYA BIBI	



**Assistant Registrar**  
**06-Mar-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF SMC BENCH FOR 10-MARCH-2026 (TUESDAY)****BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER  
IN COURT ROOM 2****GOOGLE MEETING ID= RON-RRQO-ANT, TIME= 10:30 A.M**


Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1698/KOL/2025	2018-2019	[A] CHAMPALAL SURANA	
2	ITA 2873/KOL/2025	2014-15	[A] GOPAL DAS	
3	ITA 2928/KOL/2025	2017-18	[A] RAMAVTAR DALMIA	
4	ITA 2929/KOL/2025	2017-2018	[A] ROSNEE CHANDAK	
5	ITA 2930/KOL/2025	2021-2022	[A] KALA BENEFICIARY TRUST	
6	ITA 2931/KOL/2025	2016-2017	[A] .REGAL NIWAS PVT. LTD., (AMALGAMED WITH AMBEY CONCRETE FOUNDATION PVT. LTD.,)	
7	ITA 2932/KOL/2025	2015-2016	[A] SUMITRA DEVI BANKA	
8	ITA 2936/KOL/2025	2014-2015	[A] M/S. SOSHA CREDIT PVT. LTD.	
9	ITA 2937/KOL/2025	2015-2016	[A] M/S. SOSHA CREDIT PVT. LTD.	
10	ITA 3073/KOL/2025	2016-2017	[A] APEEJAY SURRENDRA MANAGEMENT SERVICES PVT. LTD.	



**Assistant Registrar**  
**06-Mar-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF SMC BENCH FOR 11-MARCH-2026 (WEDNESDAY)****BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER  
IN COURT ROOM 2****GOOGLE MEETING ID= RON-RRQO-ANT, TIME= 10:30 A.M**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1605/KOL/2024	2013-2014	[A] HARSH KUMAR LATH	
2	ITA 2675/KOL/2024	2012-13	[A] EKTA TANTIA	
3	ITA 481/KOL/2025	2017-18	[D] DINESH AGARWAL	
4	ITA 557/KOL/2025	2012-13	[A] VESHNAWY VYAPAAR PVT. LTD.	
5	ITA 712/KOL/2025	2012-13	[A] AKSHAT AGARWAL	
6	ITA 714/KOL/2025	2016-17	[A] ARABINDA KONAR	
7	ITA 938/KOL/2025	2015-16	[D] GLOBAL CAPITAL MARKETS LIMITED	
8	ITA 1401/KOL/2025	2018-2019	[A] SUSHIL KUMAR GOYAL	
9	ITA 1729/KOL/2025	2015-2016	[A] KUNDAN KUMAR SINGH	
10	ITA 1968/KOL/2025	2020-2021	[A] RAJENDRA RAJAK	
11	ITA 2117/KOL/2025	2014-2015	[A] KHOKAN MONDAL	
12	ITA 2383/KOL/2025	2010-2011	[A] THE BANKURA TOWN CO-OPERATIVE BANK LIMITED	



**Assistant Registrar**  
**06-Mar-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF SMC BENCH FOR 12-MARCH-2026 (THURSDAY)**  
**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**  
**IN COURT ROOM 2**

**GOOGLE MEETING ID= RON-RRQO-ANT, TIME= 10:30 A.M**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1277/KOL/2025	2017-2018	[A] LAL BAHADUR LAL KARAN SHAW (SINCE BEEN DISSOLVED)	
2	ITA 1534/KOL/2025	2023-2024	[A] BELARI SRI RAMKRISHNA ASHRAM	
3	ITA 1542/KOL/2025	2015-2016	[A] ANITA DEVI BAGADIA	
4	ITA 1634/KOL/2025	2017-2018	[A] MUKUND EQUITY DEALERS PRIVATE LIMITED	
5	ITA 1635/KOL/2025	2011-2012	[A] ROSHAN AGENCIES PRIVATE LTD.	
6	ITA 1712/KOL/2025	2005-2006	[A] M/S. STAR TRAVEL	
7	ITA 1820/KOL/2025	2017-2018	[A] CONTEMPORARY INDUSTRIES LTD.	
8	ITA 1939/KOL/2025	2014-2015	[A] AMARENDRA SINGH	
9	ITA 1940/KOL/2025	2016-2017	[A] AMARENDRA SINGH	
10	ITA 1941/KOL/2025	2012-2013	[A] AASHKIRAN COMMODITIES PVT. LTD.	
11	ITA 3008/KOL/2025	2015-2016	[A] MITA AICH	
12	ITA 3213/KOL/2025	2019-2020	[A] SHREE BALAJEE MULTI CONSTURCTION PRIVATE LIMITED	

  
**Assistant Registrar**  
**06-Mar-2026**